

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**  
**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**  
**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**  
**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**  
**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**  
**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**

**Dated: 5<sup>th</sup> December, 2017**

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**

**In the matter of:**

**Maithon Alloys Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**

**In the matter of:**

**Jai Balaji Industries Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**

**In the matter of:**

**Impex Ferro Tech Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**

**In the matter of:**

**Bhaskar Shrachi Alloys Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**

**In the matter of:**

**Shyam Ferro Alloys Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**

**In the matter of:**

**Bhaskar Shrachi Alloys Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List these matters on **17.1.2018.**

**COURT MASTER**